

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2541
ANSWERED ON:09.12.2011
COMPUTERISATION OF PANCHAYATS
Punia Shri P.L.

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government provides funds to States for computerization of village panchayats;
- (b) if so, the budget provision in this regard alongwith the funds allocated/released to States/UTs for the purpose during each of the last three years and the current year. State/UT-wise;
- (c) the details of the Gram Panchayats which have been computerized/yet to be computerized till date in various States/UTs including in Uttar Pradesh;
- (d) whether any assessment has been made to review the implementation and effectiveness of this measure;
- (e) if so, the details and outcome thereof;
- (f) whether there is any proposal for increasing the outlay for computerization of panchayats; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE PANCHAYATI RAJ (SHRIV. KISHORE CHANDRA DEO)

(a)to(g): Ministry of Panchayati Raj (MoPR) does not provide funds to States for computerization of village Panchayats. However, MoPR has formulated a project namely, `e-Panchayat Mission Mode Project (MMP)` for implementation of e-governance in Panchayats, under the National e-Governance Programme (NeGP). The project enables Panchayati Raj Institutions (PRIs) towards making effective use of IT for better planning and accounting systems. This will help PRIs to achieve greater transparency and accountability.